

**DELHI SALE TAX (SEVENTH
AMENDMENT) RULES 1980**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAISINGH SISODIA): Sir, I beg to lay on the Table, under section 72 of the Delhi Sales Tax Act, 1975, a copy (in English and Hindi) of the Delhi Administration Notification No. F. 4/34/80-Fin. (G), dated the 4th December, 1980 publishing the Delhi Sales Tax (Seventh Amendment) Rules, 1980, [Placed in Library. See No. LT-1631/80].

**REPORTS OF THE PUBLIC ACC-
OUNTS COMMITTEE**

SHRI TIRATH RAM AMLA (Jammu and Kashmir): Sir, I beg to lay on the Table a copy each (in English and Hindi) of the following Reports of the Public Accounts Committee:—

(i) Twenty-fourth Report on Excesses over Voted Grants and Charged Appropriations disclosed in the Appropriation Accounts (Civil), (Railways) and (Defence Services) for the year 1978-79.

(ii) Fifth Report on action by Government on the recommendations contained in the 129th Report (Sixth Lok Sabha) on Purchase of Bitumen and Cash Assistance for export of Transmission Line Towers.

(iii) Twenty-sixth Report on Assessment of Foreign Technicians relating to the Ministry of Finance (Department of Revenue).

(iv) Thirtieth Report on Action by Government on recommendations contained in the Hundred and Thirty-fourth Report (Sixth Lok Sabha) on Indian Council of Agricultural Research relating to the Ministry of Agriculture.

**STATEMENTS OF THE PUBLIC
ACCOUNTS COMMITTEE**

SHRI TIRATH RAM AMLA (Jammu and Kashmir): Sir, on behalf of my colleagues, I beg to lay on the Table a copy each (in English and Hindi) of the following statements of the Public Accounts Committee:—

(1) Statement showing action taken by Government on the recommendations contained in Chapter I and final replies in respect of Chapter V of 50th Report (Sixth Lok Sabha) on Directorate of Advertising and Visual Publicity.

(2) Statement showing action taken by Government on the recommendations contained in Chapter I of 116th Report (Sixth Lok Sabha) on Crash Scheme for Rural Employment.

PETITION FOR GRANT OF REHABILITATION BENEFITS TO THE REFUGEE FAMILIES FROM SIND OUSTED DURING THE 1971 INDO PAK CONFLICT PRESENTED

SHRI LAL K ADVANI (Gujarat): Sir, I beg to present a petition signed by Shri Jethanand Biharilal of Khairthal, District Alwar, Rajasthan and 4 others praying for grant of rehabilitation benefits to the refugee families from Sind ousted during the 1971 Indo-Pak conflict.

**CALLING ATTENTION TO A MAT-
TER OF URGENT PUBLIC IMPOR-
TANCE**

Reported Widespread Student Unrest All over the Country and Strikes by Teachers and Employees in Different Universities.

व्यपन्न मलिक (उत्तर प्रदेश)
श्रीमन्. देशव्यापी अमन्योप के फलस्वरूप
अनेक कालेजो और विश्वविद्यालयों के बन्द